

BEFORE THE MADURAI BENCH
OF
MADRAS HIGH COURT

THE HON'BLE MR.JUSTICE M.V.MURALIDARAN
AND
THE HON'BLE MR.JUSTICE B.GOKULDAS

TO BE HEARD ON 17TH AND 18TH DAY OF MAY 2016 AT 10.30 A.M.

COURT NO. 3

ADVANCE LIST
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DIVISION BENCH MATTERS  
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FINAL HEARING CASES (EC ACT)
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COUNTER NOT FILED CASES  
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| 1. | (FINALLY)
(BLACK MARKETER)
HCP(MD).253/2016 | M/S K.A.S PRABHU
ADDITIONAL T/S FILED USR 907 | M/S A.GANESAN
S P C FOR R1 SR6930
PUBLIC PROSECUTOR
FOR RR2 TO 4 |
| 2. | (FINALLY)
(BLACK MARKETER)
HCP(MD).254/2016 | M/S K.A.S PRABHU
ADDITIONAL T/S FILED USR 908 | M/S A.GANESAN
S P C FOR R1 SR6931
PUBLIC PROSECUTOR
FOR RR2 TO 4 |
| 3. | (FINALLY)
(BLACK MARKETER)
HCP(MD).279/2016 | M/S R.ALAGUMANI
B.DHANASEKARAN | M/S M.E.APPAN
C G FOR R3 SR 7299
PUBLIC PROSECUTOR
FOR R1 R2 AND R4 |
| 4. | (FINALLY)
(BLACK MARKETER)
HCP(MD).306/2016 | M/S K.SUDALAIYANDI
N.PRAGALATHAN | M/S D.SARAVANAN
CENTRAL GOVT. SENIOR PANEL
COUNSEL FOR R3
SR 8301
PUBLIC PROSECUTOR
FOR R1 R2 AND R4 |
| 5. | (FINALLY)
(BLACK MARKETER)
HCP(MD).329/2016 | M/S R.ALAGUMANI
B.DHANASEKARAN | PUBLIC PROSECUTOR
FOR R1 R2 AND R4
M/S P.PAUL PANDI
SENIOR PANEL COUNSEL
FOR R3 SR 8704 |

6.	(FINALLY) (BLACK MARKETER) HCP(MD) .333/2016	M/S K.SUDALAIYANDI N. PRAGALATHAN	PUBLIC PROSECUTOR FOR R1 R2 AND R4 M/S K.R.LAXMAN CENTRAL GOVT. STANDING COUNSEL FOR R3 SR 9219
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FINAL HEARING CASES (ACT-14)
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 COUNTER NOT FILED CASES  
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7.	(FINALLY) (ACT-14) HCP(MD) .8/2016	M/S K.A.S.PRABHU	PUBLIC PROSECUTOR
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8.	(FINALLY) (ACT - 14) HCP(MD) .20/2016	M/S S.PALANIVELAYUTHAM J.SANKARA PANDIAN	PUBLIC PROSECUTOR
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9.	(FINALLY) (ACT-14) HCP(MD) .111/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
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10.	(FINALLY) (ACT-14) HCP(MD) .114/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
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11.	(FINALLY) (ACT-14) HCP(MD) .115/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
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12.	(FINALLY) (ACT-14) HCP(MD) .117/2016	M/S M.RAMU A. JOHN STEPHEN	PUBLIC PROSECUTOR
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13.	(FINALLY) (ACT-14) HCP(MD) .121/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
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14.	(FINALLY) (ACT-14) HCP(MD) .126/2016	M/S M.RAMU A. JOHN STEPHEN	PUBLIC PROSECUTOR
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15.	(FINALLY) (ACT 14) HCP(MD) .128/2016	M/S M.RAMU A. JOHN STEPHEN	PUBLIC PROSECUTOR
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16.	(FINALLY) (ACT-14) HCP(MD) .130/2016	M/S M.RAMU A. JOHN STEPHEN	PUBLIC PROSECUTOR
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17.	(FINALLY) (ACT 14) HCP(MD) .145/2016	M/S R.ALAGUMANI B.DHANASEKARAN	PUBLIC PROSECUTOR
18.	(FINALLY) (ACT - 14) HCP(MD) .150/2016	M/S K.A.S.PRABHU	PUBLIC PROSECUTOR
19.	(FINALLY) (ACT - 14) HCP(MD) .152/2016	M/S K.A.S.PRABHU	PUBLIC PROSECUTOR
20.	(FINALLY) (ACT - 14) HCP(MD) .160/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
21.	(FINALLY) (ACT - 14) HCP(MD) .162/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
22.	(FINALLY) (ACT - 14) HCP(MD) .164/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
23.	FINALLY (ACT -14) HCP(MD) .166/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
24.	FINALLY (ACT - 14) HCP(MD) .168/2016	M/S R.VINOTH BHARATHI K.MURUGAN	PUBLIC PROSECUTOR
25.	FINALLY (ACT 14) HCP(MD) .182/2016	M/S K.M.KARUNAKARAN M.PALANIRAJA	PUBLIC PROSECUTOR
26.	FINALLY (ACT -14) HCP(MD) .187/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
27.	(FINALLY) (ACT-14) HCP(MD) .196/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
28.	(FINALLY) (ACT-14) HCP(MD) .197/2016	M/S R.ALAGUMANI D. DHANASEKARAN	PUBLIC PROSECUTOR
29.	(FINALLY) (ACT-14) HCP(MD) .198/2016	M/S R.ALAGUMANI B.DHANASEKARAN	PUBLIC PROSECUTOR

30.	(FINALLY) (ACT-14) HCP(MD) . 199/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
31.	(FINALLY) (ACT-14) HCP(MD) . 200/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
32.	(FINALLY) (ACT-14) HCP(MD) . 201/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
33.	(FINALLY) (ACT-14) HCP(MD) . 202/2016	M/S K.A.S.PRABHU	PUBLIC PROSECUTOR
34.	(FINALLY) (ACT-14) HCP(MD) . 203/2016	M/S K.A.S.PRABHU	PUBLIC PROSECUTOR
35.	(FINALLY) (ACT-14) HCP(MD) . 208/2016	M/S K.SIVABALAN	PUBLIC PROSECUTOR
36.	(FINALLY) (ACT - 14) HCP(MD) . 221/2016	M/S K.M.KARUNAKARAN M.PALANIRAJA	PUBLIC PROSECUTOR
37.	(FINALLY) (ACT - 14) HCP(MD) . 222/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
38.	(FINALLY) (ACT - 14) HCP(MD) . 223/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
39.	(FINALLY) (ACT - 14) HCP(MD) . 226/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
40.	(FINALLY) (ACT - 14) HCP(MD) . 227/2016	M/S K.PRABHU S.T.SASITHARAN TAMILKANI	PUBLIC PROSECUTOR
41.	(FINALLY) (ACT - 14) HCP(MD) . 228/2016	M/S K.PRABHU S.T. SASITHARAN TAMILKANI	PUBLIC PROSECUTOR
42.	(FINALLY) (ACT - 14) HCP(MD) . 232/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR

43.	(FINALLY) (ACT 14) HCP(MD) .234/2016	M/S K.PRABHU S.T. SASITHARAN TAMILKANI	PUBLIC PROSECUTOR
44.	(FINALLY) (ACT 14) HCP(MD) .237/2016	M/S K.M.KARUNAKARAN M. PALANIRAJA	PUBLIC PROSECUTOR
45.	(FINALLY) (ACT 14) HCP(MD) .238/2016	M/S K.SUDALAIYANDI N. PRAGALATHAN	PUBLIC PROSECUTOR
46.	(FINALLY) (ACT 14) HCP(MD) .239/2016	M/S A.THIRUVADI KUMAR N. SUBRAMANI	PUBLIC PROSECUTOR
47.	(FINALLY) (ACT 14) HCP(MD) .240/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
48.	(FINALLY) (ACT 14) HCP(MD) .241/2016	M/S K.SUDALAIYANDI N. PRAGALATHAN	PUBLIC PROSECUTOR
49.	(FINALLY) (ACT 14) HCP(MD) .242/2016	M/S R.ALAGUMANI B.DHANASEKARAN	PUBLIC PROSECUTOR
50.	(FINALLY) (ACT 14) HCP(MD) .246/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
51.	(ACT-14) HCP(MD) .249/2016	M/S K.SUDALAIYANDI N. PRAGALATHAN	PUBLIC PROSECUTOR
52.	(FINALLY) (ACT 14) HCP(MD) .255/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
53.	(FINALLY) (ACT-14) HCP(MD) .257/2016	M/S T.LAJAPATHI ROY S. RAJASEKAR	PUBLIC PROSECUTOR
54.	(FINALLY) (ACT-14) HCP(MD) .258/2016	M/S K.A.S PRABHU	PUBLIC PROSECUTOR

55.	(FINALLY) (ACT-14) HCP(MD).259/2016	M/S K.A.S PRABHU	PUBLIC PROSECUTOR
56.	(FINALLY) (ACT-14) HCP(MD).260/2016	M/S K.A.S PRABHU	PUBLIC PROSECUTOR
57.	(FINALLY) (ACT-14) HCP(MD).263/2016	M/S K.SUDALAIYANDI N. PRAGALATHAN	PUBLIC PROSECUTOR
58.	(FINALLY) (ACT-14) HCP(MD).264/2016	M/S N.PRAGALATHAN K.ESAKKI	PUBLIC PROSECUTOR
59.	(FINALLY) (ACT-14) HCP(MD).265/2016	M/S K.SUDALAIYANDI N.PRAGALATHAN	PUBLIC PROSECUTOR
60.	(FINALLY) (ACT-14) HCP(MD).266/2016	M/S S.R.DURAI RAJ M.S. JEYAKARTHIK	PUBLIC PROSECUTOR
61.	(FINALLY) (ACT-14) HCP(MD).267/2016	M/S S.M.A. JINNAH S.SHEIK HUSSAIN	PUBLIC PROSECUTOR
62.	FINALLY (ACT-14) HCP(MD).269/2016	M/S S.M.A. JINNAH S.SHIEK HUSSAIN	PUBLIC PROSECUTOR
63.	(FINALLY) (ACT 14) HCP(MD).271/2016	M/S S.R.DURAI RAJ M.S. JEYAKARTHIK	PUBLIC PROSECUTOR
64.	(FINALLY) (ACT 14) HCP(MD).272/2016	M/S M.K.ARULKUMAR V.K. RAJENDRAN	PUBLIC PROSECUTOR
65.	(FINALLY) (ACT 14) HCP(MD).274/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
66.	(ACT 14) HCP(MD).275/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
67.	(FINALLY) (ACT 14) HCP(MD).276/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR

68.	(FINALLY) (ACT 14) HCP(MD) .277/2016	M/S R.ALAGUMANI B.DHANASEKARAN	PUBLIC PROSECUTOR
69.	(FINALLY) (ACT 14) HCP(MD) .278/2016	M/S R.ALAGUMANI B.DHANASEKARAN	PUBLIC PROSECUTOR
70.	(FINALLY) (ACT - 14) HCP(MD) .283/2016	M/S G.SARAVANA KUMAR M. MURUGA MANNAR	PUBLIC PROSECUTOR
71.	(FINALLY) (ACT 14) HCP(MD) .291/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
72.	(FINALLY) (ACT 14) HCP(MD) .300/2016	M/S.R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR
73.	(FINALLY) (ACT 14) HCP(MD) .305/2016	M/S K.SUDALAIYANDI N. PRAGALATHAN	PUBLIC PROSECUTOR
74.	(ACT 14) (FINALLY) HCP(MD) .307/2016	M/S R.ALAGUMANI B.DHANASEKARAN	PUBLIC PROSECUTOR
75.	(ACT 14) (FINALLY) HCP(MD) .309/2016	M/S K.A.S. PRABHU	PUBLIC PROSECUTOR
FINAL HEARING CASES (ACT-14)			
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COUNTER FILED CASES			
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76.	(FINALLY) (ACT - 14) HCP(MD) .17/2016	M/S K.SUDALAIYANDI N. PRAGALATHAN	PUBLIC PROSECUTOR COUNTER AFFIDAVIT FILED USR 1056
77.	(FINALLY) (ACT-14) HCP(MD) .73/2016	M/S D.BALAMURUGAPANDI K.A.S.PRABHU	PUBLIC PROSECUTOR COUNTER AFFIDAVIT FILED USR - 1115
78.	(FINALLY) (ACT-14) HCP(MD) .129/2016	M/S R.ALAGUMANI B.DHANASEKARAN	PUBLIC PROSECUTOR COUNTER AFFIDAVIT FILED USR - 1116
79.	(FINALLY) (ACT 14) HCP(MD) .142/2016	M/S R.ALAGUMANI B. DHANASEKARAN	PUBLIC PROSECUTOR COUNTER AFFIDAVIT FILED USR - 1120

80. (FINALLY)
(ACT 14)
HCP(MD).146/2016 M/S R.ALAGUMANI B. DHANASEKARAN PUBLIC PROSECUTOR
COUNTER AFFIDAVIT FILED
USR - 1121

FINAL HEARING CASES
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81. (RESTORED)  
(JAIL CASE)  
CRL A(MD).129/2008 M/S M.DANIEL MANOHARAN C.CHRISTOPHER PUBLIC PROSECUTOR  
MEMO OF APPEARANCE FILED  
SR 2175

82. (JAIL CASE)  
CRL A(MD).207/2013 M/S. ANTONY S.PRABAHAR I. SUTHAKARAN PUBLIC PROSECUTOR

83. (JAIL CASE)  
CRL A(MD).147/2014 M/S.C.JEGANATHAN SR- 44069 PUBLIC PROSECUTOR

84. (JAIL CASE)  
(ADMIT)  
CRL A(MD).237/2014 M/S.T.ANTONY ARUL RAJ S.ANWAR SAMEEM PUBLIC PROSECUTOR  
FOR A14 SYNOPSIS FILED USR.814

AND(FINALL  
CRL A(MD).241/2014 M/S N.MOHIDEEN BASHA J.M.ABDUL RAHMAN PUBLIC PROSECUTOR  
SRNO-30398 FOR A1

AND (A/A) To Suspend the Sentence  
MP(MD).1/2014 - DO -

AND (A/A).  
CRL A(MD).242/2014 M/S N.MOHIDEEN BASHA J.M.ABDUL RAHMAN PUBLIC PROSECUTOR  
SRNO-30397 FOR A2

AND To Suspend the Sentence  
MP(MD).1/2014 - DO -

AND (A/A).  
CRL A(MD).243/2014 M/S.K.BAALASUNDHARAM RMS. SETHURAMAN PUBLIC PROSECUTOR  
FOR A3

AND To Suspend the Sentence  
MP(MD).1/2014 - DO -

AND (A/A).  
CRL A(MD).244/2014 M/S.P.SARAVANAN R.VINOTH BHARATHI PUBLIC PROSECUTOR  
CHANGE OF VAKK FILEDSRNO-25738  
FOR A16

AND To Suspend the Sentence  
MP(MD).1/2014 - DO -

AND(ADMIT)  
CRL A(MD).249/2014 M/S.R.VENKATESWARAN B.R.BALAMURALI PUBLIC PROSECUTOR  
CHANGE OF MEMO FILED SR.35195  
FOR A15

AND To Suspend the Sentence  
MP(MD).1/2014 - DO -

AND(ADMIT)  
CRL A(MD).250/2014 M/S.S.VENKATESAN K.M. KARUNAKARAN PUBLIC PROSECUTOR  
FOR A17

AND To Suspend the Sentence  
MP(MD).1/2014 - DO -

CONTD...



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|-----|-----------------------------------------------------------------------------------------|-----------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|     | AND(ADMIT)<br>CRL A(MD).253/2014                                                        | M/S.S.VENKATESAN<br>K.M.KARUNAKARAN<br>FOR A12                              | PUBLIC PROSECUTOR                                                                                                                                                                                                                                                                                                                |
|     | AND To Suspend the Sentence<br>MP(MD).1/2014<br>AND(ADMIT)<br>CRL A(MD).258/2014        | - DO -<br>M/S.N.ANANDAKUMAR<br>B.JAMEEL ARASU<br>FOR A4                     | PUBLIC PROSECUTOR                                                                                                                                                                                                                                                                                                                |
|     | AND To Suspend the Sentence<br>MP(MD).1/2014<br>AND(ADMIT)<br>CRL A(MD).268/2014        | - DO -<br>ADDL. PUBLIC PROSECUTOR                                           | M/S.T.ANTONY ARUL RAJ<br>S.ANWAR SAMEEM<br>FOR R1 TO R4 AND R6 SRNO-32334<br>M/S.O.SIVAKUMAR<br>S.SATHEESH KUMAR<br>FOR R5 SRNO-33696<br>M/S.P.GANAPATHI SUBRAMANIAN<br>K.RAMANATHAN<br>MEMO FILED FOR R7 TO R9<br>SR.NO.33753<br>M/S.Y.PRAKASH<br>M.KARTHIKEYAN<br>FOR R10 SRNO-34170<br>M/S.C.RAMACHANDRAN<br>FOR R11 SR 33126 |
|     | AND (JAIL CASE)<br>CRL A(MD).59/2015                                                    | M/S. K. MOHANASUNDARAM<br>G. THIRUVARUTSELVAN<br>FOR A5                     | PUBLIC PROSECUTOR                                                                                                                                                                                                                                                                                                                |
|     | AND To Suspend the Sentence<br>MP(MD).1/2015                                            | - DO -                                                                      |                                                                                                                                                                                                                                                                                                                                  |
| 85. | (JAIL CASE)<br>CRL A(MD).261/2014                                                       | M/S.M.KARUNANITHI<br>S.RAJAPRABU                                            | PUBLIC PROSECUTOR                                                                                                                                                                                                                                                                                                                |
| 86. | (JAIL CASE)<br>CRL A(MD).341/2014                                                       | M/S.K.PRABHU<br>S.T. SASIDHARAN TAMILKANI<br>ADDL.T/S FILED USR 2789 & 2831 | PUBLIC PROSECUTOR                                                                                                                                                                                                                                                                                                                |
| 87. | (JAIL CASE)<br>CRL A(MD).125/2015                                                       | M/S.S.K.MANI<br>M. KANAGASABAI                                              | PUBLIC PROSECUTOR                                                                                                                                                                                                                                                                                                                |
| 88. | (JAIL CASE)<br>CRL A(MD).171/2015<br>and Suspension of sentence<br>MP(MD).1/2015        | M/S.N.ANANTHAPADBANABHAN<br>T.AMJAD KHAN<br>- DO -                          | PUBLIC PROSECUTOR                                                                                                                                                                                                                                                                                                                |
| 89. | (JAIL CASE)<br>CRL A(MD).179/2015<br>and Suspension of sentence<br>MP(MD).1/2015        | M/S. R. VENTATESAN<br>V. ELAIARAJA<br>- DO -                                | PUBLIC PROSECUTOR                                                                                                                                                                                                                                                                                                                |
| 90. | (JAIL CASE)<br>CRL A(MD).193/2015                                                       | M/S.M.KARUNANITHI                                                           | PUBLIC PROSECUTOR                                                                                                                                                                                                                                                                                                                |
| 91. | (JAIL CASE)<br>CRL A(MD).229/2015<br>and Suspension of sentence<br>CRL MP(MD).2985/2016 | M/S. P. KRISHNASAMY<br>J. SELVAM<br>- DO -                                  | PUBLIC PROSECUTOR                                                                                                                                                                                                                                                                                                                |

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| 92. | (JAIL CASE)<br>CRL A(MD).233/2015                                                                                                            | M/S M.DANIEL MANOHARAN<br>R. ALAGUMANI                                                                                                                           | PUBLIC PROSECUTOR                                                                      |
| 93. | (JAIL CASE)<br>CRL A(MD).235/2015                                                                                                            | M/S.E.SOMASUNDARAM<br>B.SANTHANAM RAJESHKUMAR                                                                                                                    | PUBLIC PROSECUTOR                                                                      |
| 94. | (JAIL CASE)<br>CRL A(MD).253/2015<br><br>and Suspension of sentence<br>MP(MD).2/2015<br>and TO ASSIST THE PROSECUTION<br>CRL MP(MD).42/2016  | M/S.M.A.M.RAJA<br>A.JENIFER RAJA<br><br>- DO -<br>M/S S.BALAJI<br>M.RENGARAJU                                                                                    | PUBLIC PROSECUTOR<br>COUNTER AFFIDAVIT FILED<br>USR 31<br><br>PUBLIC PROSECUTOR FOR R1 |
| 95. | (JAIL CASE)<br>CRL A(MD).274/2015                                                                                                            | M/S.M. JEGADEESH PANDIYAN<br>T. SUGADEV                                                                                                                          | PUBLIC PROSECUTOR                                                                      |
| 96. | (JAIL CASE)<br>CRL A(MD).301/2015<br><br>and Suspension of sentence<br>MP(MD).1/2015                                                         | M/S R.VENKATESWARAN<br>ADDL. TYPED SET FILED<br>USR 3922<br><br>- DO -                                                                                           | PUBLIC PROSECUTOR                                                                      |
| 97. | (JAIL CASE)<br>CRL A(MD).312/2015<br><br>and Suspension of sentence<br>MP(MD).1/2015<br>and TO ASSIST THE PROSECUTION<br>CRL MP(MD).540/2016 | M/S. T.R.SUBRAMANIAN<br>LEGAL AID COUNSEL APPOINTED<br>S.DURAIRAJ<br>(SOLE ACCUSED)<br>(NOTICE SERVED)<br><br>- DO -<br>M/S R.PON KARTHIKEYAN<br>P.T.RAMESH RAJA | PUBLIC PROSECUTOR<br><br><br><br><br><br><br><br>PUBLIC PROSECUTOR FOR R1              |

\*\*\*\*\* ( concluded ) \*\*\*\*\*

BEFORE THE MADURAI BENCH  
OF  
MADRAS HIGH COURT

THE HON'BLE MR.JUSTICE M.V.MURALIDARAN

TO BE HEARD ON 17TH AND 18TH DAY OF MAY 2016 (AFTER DIVISION BENCH SITTING)

COURT NO.3

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ADVANCE LIST

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SINGLE BENCH MATTER

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MISCELLANEOUS PETITIONS

1. TO SUSPEND THE SENTENCE  
MP(MD).2/2015 M/S DANIEL MANOHARAN M/S.C.ARUL VADIVEL @ SEKAR  
R.ALAGUMANI SPL.PP FOR CUSTOMS  
in  
CRL A(MD).139/2014
2. TO SUSPEND THE SENTENCE  
MP(MD).1/2015 M/S.K.VELUCHAMY PUBLIC PROSECUTOR  
S.MAHENDRAPATHY  
in  
CRL A(MD).251/2015
3. (TO SUSPEND THE SENTENCE)  
MP(MD).1/2015 M/S A.P. MUTHU PANDIAN PUBLIC PROSECUTOR  
A.M. RENUKA  
in  
CRL A(MD).339/2015
4. (TO SUSPEND THE SENTENCE)  
CRL MP(MD).2872/2016 M/S N.ANANDAKUMAR PUBLIC PROSECUTOR  
V. MALAIYENDRAN  
in  
CRL A(MD).343/2015

ADJOURNED ADMISSION

5. CRL A(MD).42/2016 M/S S.ARIVALAGAN PUBLIC PROSECUTOR  
LEGAL AID COUNSEL  
AND To Suspend the Sentence  
CRL MP(MD).1193/2016 - DO -
6. (U/S.307 IPC)  
CRL A(MD).60/2016 M/S.R.VENKATESAN PUBLIC PROSECUTOR  
S.M. SELVAPRABAKAR  
and To Suspend the Sentence  
CRL MP(MD).1712/2016 - DO -
7. (U/S 376 IPC)  
CRL A(MD).88/2016 M/S M.A.M. RAJA PUBLIC PROSECUTOR  
A. JENIFER RAJA  
and Suspension of sentence  
CRL MP(MD).2334/2016 - DO -

FINAL HEARING CASES

8. CRL A(MD).118/2009 M/S. T.A.OMPRAKASH PUBLIC PROSECUTOR  
T.SENTHIL KUMAR
9. CRL A(MD).10/2010 M/S. R.GOPINATH PUBLIC PROSECUTOR  
T.A.EBENEZER

\*\*\*\*\* ( Concluded ) \*\*\*\*\*

BEFORE THE MADURAI BENCH  
OF  
MADRAS HIGH COURT

THE HON'BLE MR.JUSTICE B.GOKULDAS

TO BE HEARD ON 17TH AND 18TH DAY OF MAY 2016 (AFTER DIVISION BENCH SITTING)

COURT NO.11

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ADVANCE LIST

~~~~~  
SINGLE BENCH MATTERS

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MISCELLANEOUS PETITIONS  
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1. (TO SUSPEND THE SENTENCE)
MP(MD).1/2015 M/S C.CHRISTOPHER PUBLIC PROSECUTOR
N.MARIMUTHU
in
CRL A(MD).350/2015

2. (TO SUSPEND THE SENTENCE)
MP(MD).1/2015 M/S M.VEILKANI RAJU PUBLIC PROSECUTOR
G. VISHNURAM
(MEMO FILED USR.809)
IN
CRL A(MD).376/2015

3. TO SUSPEND THE SENTENCE
CRL MP(MD).507/2016 M/S.D.RAMESHKUMAR PUBLIC PROSECUTOR
T. VEERAKUMAR
in
CRL A(MD).17/2016

ADJOURNED ADMISSION

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4. (RECORD CALLED FOR ) (U/S 376 IPC)  
CRL A(MD).103/2016 M/S V.K.SARAVANAN PUBLIC PROSECUTOR  
G. KARUPPASAMY PANDIAN  
and To suspend  
CRL MP(MD).2790/2016 - DO -

5. (U/S 450 IPC)  
CRL A(MD).105/2016 M/S K.SEEMARAJ PUBLIC PROSECUTOR  
K. KULANTHAI VIKRAM  
and Suspension of sentence  
CRL MP(MD).2816/2016 - DO -

6. (NDPS)  
CRL A(MD).119/2016 M/S S.MUNIYANDI PUBLIC PROSECUTOR  
V. RAMALINAGAM (COUNTER AFFIDAVIT FILED  
USR 1019)  
and Suspension of sentence  
CRL MP(MD).3028/2016 - DO -

7. CRL A(MD).129/2016 M/S M.PITCHAI MUTHU PUBLIC PROSECUTOR  
and Suspension of sentence  
CRL MP(MD).3355/2016 - DO -

FINAL HEARING CASES  
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|----|--------------------|---|-------------------|
| 8. | CRL A(MD).417/2010 | M/S.J. ASHOK | PUBLIC PROSECUTOR |
| 9. | CRL A(MD).227/2011 | M/S.B.CHANDRAMOHAN
A. ARIVU CHANDRAN | PUBLIC PROSECUTOR |

***** (concluded)*****

